

**National Company Law Tribunal**

**Allahabad Bench**

CP NO. 123/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: Shri Lalit Mohan Srivastava vs. Jai Parkash Associates Ld

SECTION OF THE COMPANIES ACT/I & B CODE: 73(4) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	R. P. Aggarwal	Adv.	Resp	R. P. Aggarwal
<u>2.</u>	VARUN DEVS	Adv	Applicant	VARUN DEVS

CP No. 123/ALD/2017

Parties are represented by their respective counsel. The reply in the present application is filed. The case is fixed for argument on 10<sup>th</sup> January, 2018.

— — — — — Sd — — — — —

Dated: 11.12.2017

H.P. Chaturvedi, Member (Judicial)

Typed by:  
Md. Zaid  
(Stenographer)